



सत्यमेव जयते



Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING FOR THE MONTH OF SEPTEMBER- 2014
BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R
THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-01/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	552968	56458	11.00AM	K & S PARTNERS & NO GAP CLOTHING GO	
2	572276	716560	11.30AM	DEPENNING & DEPENNING & TRADE MARK PROTEC COMPANY	
3	707458	234840	12.00PM	ANAND & ANAND & INTTL ADVOCARE	
4	803107	260202	12.30PM	INTERNATION TRADE MARK BUREAU & INTTL ADVOCARE	
5	800472	253516	2.15PM	G. RAMJI & C.DANIEL & GLADYS	
6	803106	260201	2.45PM	INTERNATION TRADE MARK BUREAU & INTTL ADVOCARE	
7	707459	186565	3.15PM	DEPENNING & DEPENNING & INTTL ADVOCARE	
8	805554	717259	3.45PM	C. DANIEL & GLADYS & TAS & CO	



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BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R
THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED

HEARING DATED-02/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	806552	721404	11.00AM	KHODAY BREWERIES LIMITED & LALL & SETHI	
2	807129	714510	11.30AM	V. NARAYANA RAO & V. BHAGYARAGHAVAN	
3	807718	712362	12.00PM	WORLDWIDE REGISTRATION BUREAU & LALJI ADVOCATES	
4	818618	721499	12.30PM	P.C.N. RAGHUPATHY & G. RAMJI	
5	820970	236623	2.15PM	MEDISEARCH PHARMACEUTICALS LTD & M.J. CHAWLA	
6	824835	721191	2.45PM	BINNY LIMITED & ANSHUL ARORA	
7	824836	721189	3.15PM	BINNY LIMITED & ANSHUL ARORA	
8	823545	720614	3.45PM	L.R. SWAMI & CO & JEHANGIR GULABBHAI & BILIMORIA & DURUWALLA	



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BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R
THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-03/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	803108	717263	11.00AM	INTERNATION TRADE MARK BUREAU & AMARJIT & ASSOCIATES	
2	812224	715360	12.00PM	JACOB KURIAN & RANJAN NARULA ASSOCIATES	
3	812648	716512	12.30PM	REMFY & SAGAR & DEPENNING & DEPENNING	
4	814219	717916	2.15PM	G. RAMJI & MANGLA REGISTRATION SERVICE	
5	817310	108630	2.45PM	ANAND & ANAND & KHODAY INDIA LIMITED	
6	818184	715301	3.15PM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
7	818619	721500	3.45PM	P.C.N. RAGUPATHY & G. RAMJI	



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BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R
THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-04/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	818186	715299	11.00AM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
2	818185	715303	11.30AM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
3	818188	715302	12.00PM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
4	819427	718197	12.30PM	DEPENNING & DEPENNING & MADAMSER & CO	
5	819427	716338	2.15PM	DEPENNING & DEPENNING & MADAMSER & CO	
6	819428	719296	2.45PM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
7	819429	716233	3.15PM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
8	819429	716339	3.45P	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	



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OPPOSITION HEARING FOR THE MONTH OF SEPTEMBER- 2014
BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R
THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-08/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	819559	721066	11.00AM	KHODAY BREWERIES LIMITED & ANAND AND ANAND	
2	836583	722041	11.30AM	K.S. RAVICHANDRAN & LALJI ADVOCATES	
3	823070	715315	12.00PM	L.R. SWAMI & CO & DELHI REGISTRATION SERVICE	
4	823839	202521	12.30PM	P.C.N. RAGHUPATHY & W.S. KANE & CO	
5	826323	208685	2.15PM	MOHAN ASSOCIATES & ANAND AND ANAND	
6	835088	719524	2.45PM	KURIAN & KURIAN & MAKHIJA & ASSOCIATES	
7	836562	722577	3.15PM	MOHAN BREWERIES & DISTILLERIES LIMITED & W.S. KANE & CO	
8	837260	250959	3.45PM	C. VENKATASUBRAMANIAM & PURI & PURI	



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OPPOSITION HEARING FOR THE MONTH OF SEPTEMBER- 2014
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THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-09/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	838249	721701	11.00AM	KHODAY BREWERIES LIMITED & ANAND AND ANAND	
2	839206	186501	11.30AM	H.K.LEGAL & R.K. DEWAN & CO	
3	840624	713332	12.00PM	RAO & RAO & SHARP TRADE MARKS CO	
4	841537	715384	12.30PM	P.C. N. RAGHUPATHY & ASHOKA TRADE MARKS & CO	
5	841826	716256	2.15PM	PERUM BULAVIL RADHA KRISHNAN & ANAND & ANAND	
6	841826	718963	2.45PM	PERUM BULAVIL RADHA KRISHNAN & M.P. MIRCHANDANI & CO	
7	843352	228586	3.15PM	CHANDRAKANTH M. JOSHI & VIDHANI TRADE MARKS	
8	844481	754314	3.45PM	L.R. SWAMI & CO & THAKUR & CO	



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THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-10/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	839370	164458	11.30AM	INDIAN IMMUNOLOGICALS LIMITED & INTERNATIONAL TRADE MARK BUREAU	
2	846251	206402	12.00PM	DEPENNING & DEPENNING & TRADE MARK PROTEC COMPANY	
3	846330	722308	12.30PM	G. RAMJI & LOYAL REGN SERVICE	
4	848615	726588	2.15PM	G. RAMJI & VISHESH & ASSOCIATES	
5	832213	718803	2.45PM	KAMATH & KAMATH & AGGARWAL ASSOCIATES	
6	834967	714619	3.45PM	HOLLA ASSOCIATES & BHAGYARAGHAVAN	



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THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-11/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	836584	717666	11.00AM	K.S. RAVICHANDRAN & CO & DABUR INDIA LIMITED	
2	836585	747983	11.30AM	SRINIVASAN & CO & HK ACHARYA & CO	
3	850525	726068	12.00PM	L.R. SWAMI CO & LAW PRUDENCE	
4	850935	721332	12.30PM	DASWANI & DASWANI & TAS & CO	
5	851944	717262	2.15PM	DEPENNING & DEPENNING & TAS & CO	
6	853509	186317	2.45PM	F.C. SHAH & CO & TRADE MARK REGISTRATION BUREAU	
7	859487	184348	3.15PM	INPRO TRADE MARK SERVICES & DEPENNING & DEPENNING	
8	862450	722746	3.45PM	RAMNATH ASSOCIATES & DEPENNING & DEPENNING	



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THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-15/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	581344	57001	11.00AM	S. RADHIKA & INTERNATIONAL TRADE MARKS BUREAU	
2	561160	57269	11.30AM	KHODAY BREWINGS & DISTILLING INDUSTRIES LIMITED & REMFY & SAGAR	
3	578913	194825	12.00PM	MARKS & TRADE & RVR ASSOCIATES	
4	56338	579508	12.30PM	JEHANGIR GULABBHAI BILIMORIA & DARUWALLA & UNIQUE TRADE MARK SERVICE	
5	687496	717161	2.15PM	V.K. SINHA & R.K. DEWAN & CO	
6	614722	62549	2.45PM	KAMATH & KAMATH & Y.J. TRIVEDI & CO	
7	634116	730484	3.15PM	MOHAN ASSOCIATES & LALL & SETHI	
8	646748	121196	3:45PM	MOHAN ASSOCIATES & LALL&SETHI	



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OPPOSITION HEARING FOR THE MONTH OF SEPTEMBER- 2014
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THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-16/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	663222	201745	11.00AM	SHUKLA TRADE MARK COMPANY & KSR & CO	
2	580899	733932	11.30AM	L.R. SWAMI & CO & GENERAL REGISTRATION SERVICE	
3	578913	194825	12.00PM	MARKS & TRADE & RVR ASSOCIATES	
4	56338	579508	12.30PM	JEHANGIR GULABBHAI BILIMORIA & DARUWALLA & UNIQUE TRADE MARK SERVICE	
5	687496	717161	2.15PM	V.K. SINHA & R.K. DEWAN & CO	
6	614722	62549	2.45PM	KAMATH & KAMATH & Y.J. TRIVEDI & CO	
7	634116	730484	3.15PM	MOHAN ASSOCIATES & LALL & SETHI	
8	646748	121196	3:45PM	MOHAN ASSOCIATES & LALL & SETHI	



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THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-17/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	707453	716878	11.00AM	RAO & RAO & BAL PHARMA LTD	
2	709685	184577	11.30AM	V. BALAKRISHNA & ARORA REGISTRATION SERVICE	
3	712315	715416	12.00PM	DEPENNING & DEPENNING & MANGLA REGISTRATION SERVICE	
4	714524	130607	12.30PM	W.S. KANE & CO & REMFROY & SAGAR	
5	728126	182566	2.45PM	ANAND & ANAND & V. GOPALAKRISHNA	
6	733368	735918	3.15PM	MARKS & TRADE & L.R. SWAMI CO	
7	734621	724969	3:45PM	MARKS & TRADE & REMFROY & SAGAR	



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THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-18/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	728798	721403	11.00AM	KHODAY BREWERIES LIMITED & LALL & SETHI	
2	869490	921578	11.15AM	KHODAY BREWERIES LIMITED & LALL & SETHI	
3	749756	726911	11.30AM	KAMATH & KAMATH & HOLLA ASSOCIATES	
4	749279	202839	11.45AM	ASHOK KUMAR J. DAGA & DELHI REGISTRATION SERVICE	
5	645851	226924	12.00PM	MOHAN ASSOCIATES & RANJAN NARULA ASSOCIATES	
6	664093	128952	1 2.15PM	DEPENNING & DEPENNING & V. BALAKRISHNAN	
7	749767	726045	12.30PM	KAMATH & KAMATH & HOLLA ASSOCIATES	
8	850938	713200	12:45PM	DASWANI & DASWANI & SUSHANT M. SINGH & ASSOCIATES	

9	786145	721512	2.00PM	L.S. DAVER & CO & MAHITA & CO	
10	787391	718117	2.15AM	USHA ATHREYA CHANDRASEKAR & HARIKRISHNA S.HOLLA	
11	857989	213888	2.30PM	L.R.SWAMI & CO & V. GOPALAKRISHNAN	
12	791261	723730	2.45PM	RAMNATH & ASSOCIATES & V.G. PARULKAR	
13	794536	197340	3.00PM	DANIEL & GLADYS & VISHESH & ASSOCIATES	
14	800463	248588	3.15PM	G. RAMJI & V.G. PARULKAR	
15	800463	250895	3.30PM	G. RAMJI & BHART SHAH & CO	
16	85180	200497	3.45PM	V. BHAGYA RAGHAVAN & WORLD WIDE REGISTRATION BUREAU	
17	804677	721575	4.00PM	RAO & RAO & LALL & SETHI	



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THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-22/09/2014

S NO	APPLICATION NO	OPPOSITIO N NO	TIME	AGENT NAMES	REMARKS
1	804680	215556	11.00AM	KHODAY BREWERIES LIMITED & ANAND AND ANAND	
2	857730	736903	11.15AM	KHODAY BREWERIES LIMITED & D.P. AHUJA & CO	
3	854631	242034	11.30AM	V. NARAYANA RAO & DELHI REGISTRATION SERVICE	
4	821710	722764	12.00PM	DEPENNING & DEPENNING & S. MAJUMDAR & CO	
5	823544	248265	12.15PM	V.BALAKRISHNAN & JEHANGIR GULABBAI & BILIMORIA & DARUWALLA	
6	863893	721579	12.30PM	KHODAY B.L & LALL & SETHI	
7	823955 581056	717212 581056	12.45PM	L.R. SWAMI CO & G.V.S. JAGANNADHA RAO	
8	827371	714466	2.00PM	HARIKRISHNA S HOLLA & TAS & CO	

9	864013	726558	2.15AM	RAO & RAO & INTTL ADVOCARE	
10	868194	229220	2.30PM	MOHAN ASSOCIATES & WORLD WIDE REGISTRATION SERVICE	
11	869733	717249	2.45PM	HARIKRISHNA S. HOLLA & A.T. BHAGAT & CO	
12	841168	718227	3.00PM	L.R. SWAMI & CO & DEPENNING & DEPENNING	
13	845184	713244	3.15PM	V.K. SINHA & SHARP TRADE MARK CO	
14	771170	235002	3.30PM	DELHI REGISTRATIONSERVICE & TRADE MARK REGISTRATION BUREAU	
15	771168	228076	3.45PM	DELHI REGISTRATIONSERVICE & TRADE MARK REGISTRATION BUREAU	
16	629658	729165	4.00PM	DELHI REGISTRATIONSERVICE & TRADE MARK REGISTRATION BUREAU	



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THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-23/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	861833	197404	11.00AM	SRI KIRTHI & CO & L.R. SWAMI & CO	
2	861833	197995	11.15AM	L.R. SWAMI & DELHI REGISTRATION SERVICE	
3	862452	719519	11.30AM	RAMNATH & VISHESH & ASSOCIATES	
4	862453	721285	11.45AM	RAMNATH & MANOJ G. MANDA	
5	862824	730385	12.00PM	APR ASSOCIATES & VISHESH & ASSOCIATES	
6	862824	729904	12.15PM	APR ASSOCIATES & TAS & CO	
7	863897	62178	12.30PM	KHODAY BREWERIES LIMITED & ANAND & ANAND	
8	864014	113453	12:45PM	RAO & RAO & WORLD WIDE REGISTRATION BUREAU	

9	864794	717406	2.00PM	DEPENNING & DEPENNING & R.K. DEWAN & CO	
10	865843	717906	2.15AM	P.C.N. RAGHUPATHY & CHAKRABORTY & ASSOCIATES	
11	866474	722913	2.30PM	RAMNATH & INDIA LAW SERVICES & LEGAL CONSULTANTS	
12	868778	721577	2.45PM	KHODAY BREWERIES LIMITED & LALL & SETHI	
13	869299	722343	3.00PM	C. DANIEL & GLADYS & KRISHNA & SAURASTRI	
14	869429	178905	3.15PM	P.C.N. RAGHUPATHY & REMFY & SAGAR	
15	869817	721356	3.30PM	MARKS & TRADE & SHUKLA TRADEMARK COMPANY	
16	874910	169818	3.45PM	HOLLA ASSOCIATES & ARORA REGISTRATION SERVICE	
17	876840	721651	4.00PM	S. SHRENIK RAJ & DELHI REGISTRATION SERVICE	



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THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-24/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	875396	722382	11.00AM	C.DANIEL & GLADYS & INTERNATIONAL TRADE MARK BUREAU	
2	877129	247828	11.15AM	L.R. SWAMI CO & L.S. DAVER & CO	
3	875479	716454	11.30AM	RAO & RAO & BAL PHARMA LTD	
4	879515	131681	11.45AM	KHODAY BREAU LTD & LALL & SETHI	
5	874566	723186	12.00PM	RAMNATH & MADLEY PHARMACEUTICALS LTD	
6	875397	722381	12.15PM	C.DANIEL & GLADYS & INTERNATIONAL TRADE MARK BUREAU	
7	875737	727259	12.30PM	G. RAMJI & HOLLA ASSOCIATES	
8	874559	723589	12:45PM	RAMNATH & KAYSER AND COMPANY	

9	878093	62664	2.00PM	BHAGYARAGHAVAN & ANAND & ANAND	
10	881841	713450	2.15AM	RAO & RAO & F.C. SHAH & CO	
11	882654	200349	2.30PM	MOHAN & ASSOCIATES & KRISHNA & SAURASTRI	
12	883924	716429	2.45PM	RAO & RAO & R.K. DEWAN & CO	
13	883230	242033	3.00PM	V.NARAYANA RAO & DELHI REGISTRATION SERVICE	
14	883929	717095	3.15PM	RAO & RAO & REMFY & SAGAR	
15	880173	247706	3.30PM	P.C.N. RAGHUPATHY & GROSER & GROSER	
16	883950	711647	3.45PM	RAO & RAO & MANOJ G.MANDA	
17	884667	208615	4.00PM	KHODAY BREWERIES LIMITED & K & S PARTNERS	



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THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-29/09/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	821980	724502	11.00AM	L.S. DAVAR & CO & LALJI ADVOCATES	
2	857730	731514	11.15AM	KHODAY BREWERIES LIMITED & VIDHANI TRADE MARKS CO	
3	878650	722454	11.30AM	ASHOK KUMAR J.DAGA & TIGER WIRENETS	
4	880347	226560	11.45AM	V. RAVI & R.R. SHAH & CO	
5	885397	172257	12.15PM	KHODAY BREWERIES LIMITED & ANAND & ANAND	
6	892522	733649	12.30PM	DELHI REGISTRATION SERVICE & SUSHANT M. SINGH & ASSOCIATES	
7	888246	716485	12:45PM	MOHAN ASSOCIATES & KUMAR RAJAN & P. BASKAR	
8	892522	733175	2.00PM	DELHI REGISTRATION SERVICE & ASHOK KUMAR J. DAGA	

9	891125	197985	2.15AM	DEPENNING & DEPENNING & UNITED OVERSEAS TRADE MARK COMPANY	
10	891647	728985	2.30PM	ASHOK KUMAR J. DAGA & CHANDRAKANTH M. JOSHI	
11	892060	194572	2.45PM	C. VENKATASUBRAMANIAM & REMFY & SAGAR	
12	892522	734819	3.00PM	DELHI REGISTRATION SERVICE & G.S RIGHWANI & CO	
13	892696	715692	3.15PM	INDIAN GENOMIX PVT. LTD & SHALINA LABORATORIES PVT.LTD	
14	893661	237150	3.30PM	A.P.R. ASSOCIATES & HOLLA ASSOCIATES	
15	895311	201739	3.45PM	D. ABDULLAH & C. VENKATASUBRAMANIAM	
16	896546	732314	4.00PM	ZEUS IP & KRISHNAMURTHY & CO	
17	896860	247337	4.15PM	SHIFA SYATEMS & V. BALAKRISHNAN	
18	898461	179309	4.30PM	RAO & RAO & THE ACME COMPANY	
19	898461	175989	4.45PM	RAO & RAO & INTERNATIONAL TRADE MARK BUREAU	
20	898471	178031	5.00PM	RAO & RAO & SHARP TRADE MARK CO	

